14 Papers Laid

- (vii) A copy each (in English and Hindi) of the following papers, under Section 106 of the Major Port Trusts Act, 1963 :—
 - (1) (a) Administration Report of the Jawaharlal Nehru Port Trust (JNPT), Navi Mumbai, for the year 2013-14.
 - (b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. L.T. 1390/16/14]
 - (2) (a) Administration Report of the Paradip Port Trust (PPT), Paradip, for the year 2013-14.
 - (b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. L.T. 1389/16/14]

I. Notification of the Ministry of Human Resource Development

II. Reports and Accounts (2013-14) of various Universities, Educational Institutes, EFLU, Hyderabad, NIT, Silchar, Aurovlle Foundation, Auroville, Tamil Nadu IITT, Allahabad, NITTTR, Chennai, NUEPA, New Delhi and related papers

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): Sir, I lay on the Table :—

I. A copy (in English and Hindi) of the Ministry of Human Resource Development Notification No. IG/Admn(G)/St.6A./2013/3313, dated the 9th-15th August, 2014, (Weekly Gazette) amending clause (I) (v) of Statute 6A of the IGNOU Act concerning the nomination of Secretary Department of Higher Education, Ministry of Human Resource Development and Secretary, Ministry of Information and Broadcasting as Ex-officio Member in the Board of Management, under sub-section (2) of Section 40 of the Indira Gandhi National Open University Act, 1985.

[Placed in Library. See No. L.T. 1153/16/14]

- II. A copy each (in English and Hindi) of the following papers, under subsection (3) of the Section 30 and sub-section (4) of the Section 31 of the Central Universities Act, 2009 :---
 - (i) (a) Annual Report of the Central University of Jammu, Jammu and Kashmir, for the year 2013-14.
 - (b) Annual Accounts of the Central University of Jammu, Jammu and Kashmir, for the year 2013-14, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 1348/16/14]

- (ii) (a) Annual Report of the Central University of Punjab, Bathinda, for the year 2013-14.
 - (b) Annual Accounts of the Central University of Punjab, Bathinda, for the year 2013-14, and Audit Report thereon.
 - (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 1346/16/14]
- (iii) (a) Sixteenth Annual Report of the Maulana Azad National Urdu University (MANUU), Hyderabad, for the year 2013-14.
 - (b) Seventeenth Annual Accounts of the Maulana Azad National Urdu University (MANUU), Hyderabad, for the year 2013-14, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 1351/16/14]
- (iv) A copy each (in English and Hindi) of the following papers, under sub-section (3) of the Section 30 of the Central Universities Act, 2009 :—
 - (a) Fifth Annual Report of the Central University of Himachal Pradesh, Kangra, Himachal Pradesh, for the year 2013-14.
 - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 1347/16/14]
- (v) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (4) of Section 33 of the English and Foreign Languages University Act, 2006 :—
 - (a) Annual Report of the English and Foreign Languages University (EFLU), Hyderabad, for the year 2013-14.
 - (b) Annual Accounts of the English and Foreign Languages University (EFLU), Hyderabad, for the year 2013-14, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 1349/16/14]
- (vi) A copy each (in English and Hindi) of the following papers, under Section 33 and sub-section (4) of Section 34 of the Rajiv Gandhi University Act, 2006 :--
 - (a) Twenty-sixth Annual Report of Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2013-14.

- (b) Annual Accounts of the Rajiv Gandhi University, Doimukh, Arunachal Pradesh, for the year 2013-14, and the Audit Report thereon.
- (c) Review by the Government on the working of the above University. [Placed in Library. See No. L.T. 1350/16/14]
- (vii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007 :—
 - (a) Annual Report and Accounts of the National Institute of Technology, Silchar, Assam, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Chronological Statement showing the sequence of events of processing of the Annual Accounts of the above said Institute.

[Placed in Library. See No. L.T. 1152/16/14]

- (viii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 24 and sub-section (4) of Section 26 of the Auroville Foundation Act, 1988 :---
 - (a) Annual Report and Accounts of the Auroville Foundation, Auroville, Tamil Nadu, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 1343/16/14]
- (ix) A copy each (in English and Hindi) of the following papers :-
 - (1) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Allahabad, for the year 2012-13.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 1344/16/14]

- (2) (a) Annual Report and Accounts of the National Institute of Technical Teachers Training and Research (NITTTR), Chennai, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 1345/16/14]

Matters raised

[15 December, 2014]

- (3) (a) Annual Report and Accounts of the National University of Educational Planning and Administration (NUEPA), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 1151/16/14]

REPORTS OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Labour (2014-15) :---

- (i) First Report on 'Demands for Grants (2014-15)' of the Ministry of Labour and Employment; and
- (ii) Second Report on 'Demands for Grants (2014-15)' of the Ministry of Textiles.

MATTERS RAISED WITH PERMISSION

Release of fishermen and fishing trawlers seized in Bay of Bengal by Bangladesh

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, during the last oneand-a half-month, Bangladesh authorities have been seizing and confiscating several registered Indian fishing trawlers in Bay of Bengal on the pretext of violating International Maritime Border Line. ...(*Interruptions*)... As of date, ten fishing trawlers with 130 fishermen have been arrested and detained in Bagerhat district, Bangladesh. ...(*Interruptions*)... The State Government has been requesting the Ministry of External Affairs for suitable intervention for early release of both the trawlers and the fishermen. ...(*Interruptions*)... This is the first time in the history of West Bengal where so many trawlers and fishermen have been detained by Bangladesh. ...(*Interruptions*)... It is understood that on 8th July, 2014, the Permanent Court of Arbitration, The Hague, Netherlands, had given an Award to resolve a maritime boundary dispute between India and Bangladesh. ...(*Interruptions*)... As a result of this Award, some changes have taken place in the maritime boundary of the two countries. However, the State is not aware if Notification, based on the Award, was issued enabling the State to inform the sea-going fishermen regarding change in the